



सत्यमेव जयते

COLLECTION

OF

MEGHALAYA ACTS

AND

ORDINANCES

FOR THE YEAR 1982

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MEGHALAYA ACT 1 OF 1982

THE MEGHALAYA APPROPRIATION (No. I) ACT, 1982

(As passed by the Assembly)

[Received the assent of the Governor on the 28th March, 1982](Published in the *Gazette of Meghalaya*, Extraordinary, dated 29th March, 1982)**An****Act****to authorise payment appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year 1981-82.**

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title.

1. (1) This Act may be called the Meghalaya Appropriation (No. I) Act, 1982.

Withdrawal of
Rs.6,40,89,475 from
and out of the
Consolidated Fund of
Meghalaya for the
Financial year 1981-82.

2. From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of six crores, forty lakhs, eighty-nine thousand four hundred and seventy five rupees towards defraying the several charges which will come in course of payment during the financial year 1981-82 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE

(See Sections 2 and 3)

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|-----------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | |
| 2 | 212 - Governor ... | Revenue | ... | 1,09,000 | 1,09,000 |
| 3 | 213 - Council of Ministers ... | Revenue | 50,962 | ... | 50,962 |
| 5 | 215 - Elections ... | Revenue | 9,15,000 | ... | 9,15,000 |
| 6 | 229 - Land Revenue | Revenue | 31,693 | ... | 31,693 |
| | 288 - Social Security and Welfare-B-II- Relief and Rehabilitation of Displaced Persons. | | | | |
| | 289 - Relief on account of Natural Calamities. | | | | |
| | 295 - Other Social and Community Services. | | | | |
| | 304 - Other General Economic Services-III- Land Ceilings. | | | | |
| 6 | 688 - Loans for Social Security and Welfare- III-Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. | Capital | ... | ... | ... |
| | 695 - Loans for other Social and Community Services. | | | | |
| | 705 - Loans for Agriculture | | | | |
| 8 | 239 - State Excise ... | Revenue | 27,200 | ... | 27,200 |
| 9 | 240 - Sales Tax and 245-I-Other Taxes and Duties on Commodities and Services. | Revenue | 86,900 | ... | 86,900 |
| 10 | 241 - Taxes on Vehicles | Revenue | 11,96,274 | ... | 11,96,274 |
| | 265 - Other Administrative Services-II- Motor Garages, etc. | | | | |
| | 338 - Roads and Water Transport Services. | | | | |
| | 538 - Capital Outlay on Road and Water Transport Services, etc. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | | |
|-----------------------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|----------|---------|-----------|-----|-----------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | | | | | |
| 21 | 459 - Capital Outlay on Public Works. | Capital | 2,00,000 | ... | 2,00,000 | | | | |
| | 477 - Capital Outlay on Education, Arts and Culture. | | | | | | | | |
| | 480 - Capital Outlay on Medical. | | | | | | | | |
| | 481 - Capital Outlay on Family Welfare. | | | | | | | | |
| | 482 - Capital Outlay on Public Health, Sanitation and Water Supply-A-Public Health. | | | | | | | | |
| | 483 - Capital Outlay on Housing-A-Government Residential Buildings (in-charge, Public Works Department). | | | | | | | | |
| | 510 - Capital Outlay on Animal Husbandry. | | | | | | | | |
| | 511 - Capital Outlay on Dairy Development. | | | | | | | | |
| | 530 - Investment in Industrial Financial Institution. | | | | | | | | |
| | 265 - Other Administrative Services-III-Gazetteers and Statistical Memoirs. | | | | | | | | |
| | 268 - Miscellaneous General Services-Pensions and Awards in consideration of distinguished Services. | | | | | | | | |
| | 277 - Education | | | | | Revenue | 60,90,000 | ... | 60,90,000 |
| | 278 - Art and Culture ... | | | | | | | | |
| | 279 - Scientific Services and Research. | | | | | | | | |
| 677 - Loans for Education, Art Capital and Culture. | Capital | ... | ... | ... | | | | | |
| 22 | 265 - Other Administrative Services-IV-Census Vital Statistics, Guest Houses, etc. | Revenue | 35,000 | ... | 35,000 | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | |
|---------------------|------------------------------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|----------|---------|-----|-----|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | | | | |
| 27 | 280 - Medical | Revenue | 6,56,103 | ... | 6,56,103 | | | |
| | 281 - Family Welfare | | | | | | | |
| | 282 - Public Health, Sanitation and Water Supply-a-Public Health and Sanitation. | | | | | | | |
| 28 | 282 - Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply. | Revenue | 6,50,000 | ... | 6,50,000 | | | |
| | 283 - Housing-C-Government Residential Buildings. | | | | | | | |
| | 482 - Capital Outlay on Public Health, Sanitation and Water Supply. | | | | | | | |
| | 682 - Loans for Public Health, Sanitation and Water Supply. | | | | | Capital | ... | ... |
| 31 | 284 - Urban Development-A-General-II-Town and regional Planning. | Revenue | 6,41,655 | ... | 6,41,655 | | | |
| | 484 - Capital Outlay on Urban Development-A-General. | Capital | ... | ... | ... | | | |
| 32 | 285 - Information and Publicity | Revenue | 55,000 | ... | 55,000 | | | |
| 34 | 288 - Social Security and Welfare-A-I-Civil Supplies. | Revenue | 1,76,000 | ... | 1,76,000 | | | |
| | 309 - Food | | | | | | | |
| | 488 - Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programmes-I-Civil Supplies Schemes. | | | | | Capital | ... | ... |
| | 509 - Capital Outlay on Food. | | | | | | | |
| 37 | 288 - Social Security and Welfare-E-Other Social Security and Welfare Programmes-IV-Soldier's, Sailors' and Airmen's Board. | Revenue | 2,500 | ... | 2,500 | | | |
| | 688 - Loans for Social Security and Welfare-II-Loans to <i>Ex-Service</i> Personnel. | Capital. | ... | ... | ... | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|--------|-------------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | |
| | | Rs. | Rs. | Rs. | |
| 45 | 305 - Agricultural/306-I-Minor Revenue Irrigation/295-Other Social and Community Services/283-Housing-C-Government Residential Buildings. | Revenue | 6,45,000 | ... | 6,45,000 |
| | 515 - Investments in Agricultural Financial Institutions. | Capital | 90,00,000 | ... | 90,00,000 |
| | 705 - Loans for Agriculture. ... | | | | |
| 50 | 311 - Dairy Development and 283 - Housing -C- Government Residential Buildings. | Revenue | 3,00,000 | ... | 3,00,000 |
| 52 | 313 - Forest | Revenue | 1,64,47,504 | 55,586 | 1,65,03,900 |
| | 513 - Capital Outlay on Forests. | Capital | 4,00,000 | ... | 4,00,000 |
| 53 | 314 - Community Development-283-Housing 0C-Government Residential Buildings and 288-Social Security and Welfare. | Revenue | 50,20,000 | ... | 50,20,000 |
| | 314 - Community Development-II-C-Rural Works Programme. | | | | |
| | 714 - Loans for Community Development. | Capital | ... | ... | ... |
| 54 | 320 - Industries | Capital | ... | ... | ... |
| | 520 - Capital Outlay on Industrial Research and Development. | Capital | 50,00,000 | ... | 50,00,000 |
| | 522 - Capital On Machinery and Engineering Industries. | | | | |
| | 526 - Capital Outlay on Consumer Industries. | | | | |
| | 720 - Loans for Industrial Research and Development. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|--------------------|------------------|--------------------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | | |
| | | Rs. | Rs. | Rs. | | |
| 55 | 321 - Village and Small Industries-I- Handlooms and Sericulture and 283- Housing-C-Government Residential Buildings. | Revenue | 1,50,000 | ... | 1,50,000 | |
| | 698 - Loans to Co-operative Society. | Capital | ... | ... | ... | |
| | 721 - Loans for Village and Small Industries-I-Handloom and Sericulture. | | ... | ... | ... | |
| 56 | 321 - Village and Small Industries-II-Small Industries and 283-Housing-C- Government Residential Buildings. | Revenue | 13,00,000 | ... | 13,00,000 | |
| | 521 - Capital Outlay on Village and Small Industries-II-Small Industries. | Capital | ... | 8,15,035 | 8,15,035 | |
| | 721 - Loans for Village and Small Industries-II-Small Industries. | | ... | ... | ... | |
| 57 | 328 - Mines and Minerals-B-Regulation and Development of Mines. | Capital | ... | ... | ... | |
| | 528 - Capital Outlay on Mining and Metallurgical Industries. | | ... | ... | ... | |
| 59 | 339 - Tourism | Revenue | ... | ... | ... | |
| | 544 - Capital Outlay on Other Transport and Communication Services. | Capital | 50,000 | ... | 50,000 | |
| 59A | 500 - Investment in General Financial and Trading Institutions. | Capital | 3,75,000 | ... | 3,75,000 | |
| 61 | 766 - Loans to Government Servants. | Capital | 24,25,000 | ... | 24,25,000 | |
| Total | | | ... | 6,27,13,054 | 13,76,421 | 6,40,89,475 |

MEGHALAYA ACT 2 OF 1982**THE MEGHALAYA APPROPRIATION (VOTE ON ACCOUNT) ACT, 1982**

(As passed by the Assembly)

[Received the assent of the Governor on the 28th March, 1982](Published in the *Gazette of Meghalaya*, Extraordinary, dated 29th March, 1982)**An****Act****to provide for the withdrawal of certain sums from and out of the Consolidated Fund of Meghalaya for the services of a part of financial year,1982-83**

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title and commencement.

1. (1) This Act may be called the Meghalaya Appropriation (Vote on account) Act, 1982.

(2) It shall come into force on the first day of April, 1982.

Withdrawal of Rs.35, 92, 03,000 from and out of the Consolidated Fund of Meghalaya for the Financial year 1982-83.

2. From and out of the Consolidated Fund of Meghalaya there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of thirty-five crores, ninety-two lakhs and three thousand rupees towards defraying the several charges which will come in course of payment during the period of three months beginning on the first day of April, 1982 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year 1982-83.

SCHEDULE

(See Sections 2 and 3)

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | | |
|------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|----------|-----------|---------|-----------|-----|-----------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | | | | | |
| | | Rs. | Rs. | Rs. | | | | | |
| 1 | 211 - Parliament/State/Union Territory Legislatures-B-State Legislatures. | Revenue | 11,96,500 | 52,800 | 12,49,300 | | | | |
| 2 | 212 - Governor | Revenue | 2,500 | 3,49,500 | 3,52,000 | | | | |
| 3 | 213 - Council of Ministers | Revenue | 5,69,200 | ... | 5,69,200 | | | | |
| 4 | 214 - Administration of Justice | Revenue | 5,62,200 | 1,20,000 | 6,82,200 | | | | |
| 5 | 215 - Elections | Revenue | 14,65,500 | ... | 14,65,500 | | | | |
| 10 | 229 - Land Revenue | Revenue | 17,89,800 | ... | 17,89,800 | | | | |
| | 288 - Social Security and Welfare-B-II- Relief and Rehabilitation of Displaced Persons. | | | | | | | | |
| | 289 - Relief on account of Natural Calamities. | | | | | | | | |
| | 295 - Other Social and Community Services. | | | | | | | | |
| | 304 - Other General Economic Services-III- Land Ceiling. | | | | | | | | |
| | 688 - Loans for Social Security and Welfare- III-Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. | | | | | Capital | 5,000 | ... | 5,000 |
| | 695 - Loans for other Social and Community Services. | | | | | | | | |
| 705 - Loans for Agriculture | | | | | | | | | |
| | 230 - Stamps and Registration | Revenue | 53,300 | ... | 53,300 | | | | |
| 8 | 239 - State Excise | Revenue | 6,02,200 | ... | 6,02,200 | | | | |
| 9 | 240 - Sales Tax and 245-I-Other Taxes and Duties on Commodities and Services. | Revenue | 4,55,000 | ... | 4,55,000 | | | | |
| 10 | 241 - Taxes on Vehicles | Revenue | 9,09,000 | ... | 9,09,000 | | | | |
| | 265 - Other Administrative Services-II- Motor Garages, etc. | | | | | | | | |
| | 338 - Roads and Water Transport Services. | | | | | | | | |
| | 538 - Capital Outlay on Road and Water Transport Services, etc. | | | | | Capital | 43,75,000 | ... | 43,75,000 |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | |
|------------------|-------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. |
| 11 | 245 - Other Taxes and Duties on Commodities and Services-II- Inspectorate of electricity. | Revenue | | |
| | 331 - Water and Power Development Services-B-Power Development. | Revenue | 75,500 | 75,500 |
| | 734 - Loans for Power Projects. | Capital | ... | ... |
| 12 | 247 - Other Fiscal Services-Promotion of Small Savings. | Revenue | 22,500 | 22,500 |
| | 248 - Appropriation for Reduction or Avoidance of Debt (<i>Charged</i>). | Revenue | ... | ... |
| | 249 - Interest Payment (<i>Charged</i>). | Revenue | ... | 74,57,200 |
| | 251 - Public Service Commission (<i>Charged</i>). | Revenue | ... | 1,85,000 |
| 13 | 252 - Secretariat-General Services-I-Civil Departments. | Revenue | 43,32,500 | 43,32,500 |
| | 276 - Secretariat-Economic Services-I-Civil Departments. | | | |
| | 296 - Secretariat-Economic Services-I-Civil Departments. | | | |
| 14 | 253 - District Administration | Revenue | 15,31,300 | 15,31,300 |
| 15 | 254 - Treasury and Accounts administration. | Revenue | 7,91,200 | 7,91,200 |
| 16 | 255 - Police | Revenue | 2,05,49,300 | 2,05,49,300 |
| | 260 - Fire Protection and Control. | | | |
| | 283 - Housing-C-Government Residential Buildings. | | | |
| | 459 - Capital Outlay on Public Works (Police). | Capital | 30,13,300 | 30,13,300 |
| | 483 - Capital Outlay on Housing (Police). | | | |
| 17 | 256 - Jails | Revenue | 6,51,200 | 6,51,200 |
| 18 | 258 - Stationery and Printing ... | Revenue | 18,78,700 | 18,78,700 |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|---------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|-------------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | |
| 19 | 252 - Secretariat-General Services-II-Public Works Department-Secretariat. | Revenue | 1,10,82,300 | ... | 1,10,82,300 |
| | 259 - Public Works | | | | |
| | 277 - Education | | | | |
| | 283 - Housing-II-C-Government Residential Buildings (I/c. P.W.D.). | | | | |
| | 459 - Capital Outlay on Public Works. | Capital | 76,82,200 | ... | 76,82,200 |
| | 477 - Capital Outlay on Education, Arts and Culture. | | | | |
| | 480 - Capital Outlay on Medical. | | | | |
| | 481 - Capital Outlay on Family Welfare. | | | | |
| | 482 - Capital Outlay on Public Health, Sanitation and Water Supply-A-Public Health. | | | | |
| | 483 - Capital Outlay on Housing-a-Government Residential Buildings (in-charge Public Works Department). | | | | |
| | 510 - Capital Outlay on Animal Husbandry. | | | | |
| | 511 - Capital Outlay on Dairy Development. | | | | |
| | 530 - Investment in Industrial Financial Institution. | | | | |
| 20 | 265 - Other Administrative Services-I-Civil Defence and Home Guards. | Revenue | 27,50,000 | ... | 27,50,000 |
| 21 | 265 - Other Administrative Services-III-Gazetteers and Statistical Memoirs. | Revenue | 3,03,48,000 | ... | 3,03,48,000 |
| | 268 - Miscellaneous General Services-Pensions and Awards in consideration of distinguished Services. | | | | |
| | 277 - Education | | | | |
| | 278 - Arts and Culture | | | | |
| | 279 - Scientific Services and Research. | | | | |
| | 677 - Loans for Education, Arts and Culture. | Capital | 5,000 | ... | 5,000 |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|-------|-------------|----|--------------------------------------------------------------------------------------------------------------------------------------------|---------|-----------|-----|-----------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | | | | | | | |
| | | Rs. | Rs. | Rs. | | | | | | | |
| 22 | 265 - Other Administrative Services-IV- Census, Vital Statistics, Guest Houses, etc. | Revenue | 5,34,500 | ... | 5,34,500 | | | | | | |
| 23 | 265 - Other Administrative Services-V- Miscellaneous Administrative Services. | Revenue | 1,79,800 | ... | 1,79,800 | | | | | | |
| 24 | 265 - Pension and other Retirement Benefits. | Revenue | 10,28,500 | ... | 10,28,500 | | | | | | |
| 25 | 267 - Aid Materials and Equipments. | Revenue | 10,16,900 | ... | 10,16,900 | | | | | | |
| 26 | 268 - Miscellaneous General Services. | Revenue | ... | ... | ... | | | | | | |
| 27 | { 280 - Medical 281 - Family Welfare ... 282 - Public Health, Sanitation and Water Supply-A-Public Health and Sanitation. | Revenue | 1,84,28,000 | ... | 1,84,28,000 | | | | | | |
| | | | | | | 28 | { 282 - Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply. 283 - Housing-C-Government Residential Buildings. | Revenue | 42,73,000 | ... | 42,73,000 |
| | | | | | | | | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|-------|-----------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | |
| | | Rs. | Rs. | Rs. | |
| 29 | 283 - Housing-I-A-General and B-Housing Schemes. | Revenue | 1,09,300 | ... | 1,09,300 |
| | 683 - Loans for Housing | Capital | 5,80,000 | ... | 5,80,000 |
| 30 | 284 - Urban Development-A-General-I-Municipal Administration. | Revenue | 1,90,700 | ... | 1,90,700 |
| | 684 - Loans for Urban Development. | Capital | ... | ... | ... |
| 31 | 284 - Urban Development-A-General-II-Town and Regional Planning. | Revenue | 6,90,300 | ... | 6,90,300 |
| | 484 - Capital Outlay on Urban Development-A-General. | Capital | 6,25,000 | ... | 6,25,000 |
| 32 | 285 - Information and Publicity. | Revenue | 5,82,500 | ... | 5,82,500 |
| 33 | 287 - Labour and Employment-I-A-Labour. | Revenue | 13,72,200 | ... | 13,72,200 |
| | 287 - Labour and Employment-II-A-Labour-Inspectorate of Factories and Steam Boilers. | | | | |
| | 287 - Labour and Employment-III-B-Employment and Training. | | | | |
| 34 | 288 - Social Security and Welfare-A-I-Civil Supplies. | Revenue | 6,44,300 | ... | 6,44,300 |
| | 309 - Food | | | | |
| | 488 - Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programmes-I-Civil Supplies Schemes. | Capital | 5,000 | ... | 5,000 |
| | 509 - Capital Outlay on Food. | | | | |
| 35 | 288 - Social Security and Welfare-B-II-Relief and Rehabilitation of Displaced Persons. | Revenue | 12,500 | ... | 12,500 |
| | | Capital | ... | ... | ... |
| | 688 - Loans for Social Security and Welfare-I-Relief Measures and Rehabilitation Schemes. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | |
|---------------------|----------------------------------------------------------------------------------------------------------------------------------------------|---------|---------------------------|--------------------------------|-----------|
| | | | Voted by the Assembly | Charged on the Consolidated | Total |
| | | | Rs. | Rs. | Rs. |
| 36 | 288 - Social Security and Welfare-C-III- Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes-D-Social Welfare. | Revenue | 31,20,500 | ... | 31,20,500 |
| | 688 - Loans for Social Security and Welfare- C-III-Welfare of the Scheduled Castes, Scheduled Tribes and Other Backward Classes. | Capital | ... | ... | ... |
| 37 | 288 - Social Security and Welfare-E-Other Social Security and welfare Programmes-IV-Soldiers', Sailor's and Airmen's Board. | Revenue | 40,200 | ... | 40,200 |
| | 688 - Loans for Social Security and Welfare- II-Loans to <i>Ex</i> -Service Personnels. | Capital | ... | ... | ... |
| 38 | 288 - Social Security and Welfare-E-Other Social Security and Welfare Programmes-V-Other Programmes. | Revenue | 30,000 | ... | 30,000 |
| 39 | 295 - Other Social and Community Services. | Revenue | 82,500 | ... | 82,500 |
| 40 | 296 - Secretariat-Economic Services-II- Planning Boards and attached Offices. | Revenue | 4,94,800 | ... | 4,94,800 |
| 41 | 298 - Co-operation | Revenue | 34,14,000 | ... | 34,14,000 |
| | 498 - Capital Outlay on Co-operation. | Capital | 25,70,000 | ... | 25,70,000 |
| | 505 - Capital Outlay on Agriculture. | | | | |
| | 698 - Loans to Co-operative Societies. | | | | |
| 42 | 299 - Special and Backward Areas-C-North Eastern Areas. | Revenue | 26,63,000 | ... | 26,63,000 |
| | 499 - Capital Outlay on Special and Backward Areas-C-North Eastern Areas. | Capital | 71,26,700 | ... | 71,26,700 |
| | 699 - Loans for Special and Backward Areas-C-North Eastern Areas. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|-----------|-----------------------------------------------------------------------------------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | |
| | | Rs. | Rs. | Rs. | |
| 43 | 304 - Other General Economic Revenue Services-I-Economic Advice and Statistics. | Revenue | 7,20,000 | ... | 7,20,000 |
| 44 | 304 - Other General Economic Services-II-Regulation of Weights and Measures. | Revenue | 2,58,800 | ... | 2,58,800 |
| 45 | 305 - Agriculture/306-I-Minor Irrigation, 295/Other Social and Community Services/283-Housing-C-Government Residential Buildings. | Revenue | 1,23,78,800 | ... | 1,23,78,800 |
| | | Capital | 30,25,000 | ... | 30,25,000 |
| | | | | | |
| | 705 - Loans for Agriculture | | | | |
| 46 | 306 - Minor Irrigation-II-Works under Embankment and Drainage Wing, P.W.D. Minor Irrigation Projects. | Revenue | 1,65,500 | ... | 1,65,500 |
| | | | | | |
| | Capital | 13,75,000 | ... | 13,75,000 | |
| | | | | | 506 - Capital Outlay on Minor Irrigation, Soil Conservation and Area Development. |
| | 533 - Capital Outlay on Irrigation, Navigation Drainage and Flood Control Projects. | | | | |
| 47 | 307 - Soil and Water Conservation and 283-Housing-C-Government Residential Buildings. | Revenue | 62,23,800 | ... | 62,23,800 |
| 48 | 308 - Area Development | Revenue | 54,19,200 | ... | 54,19,200 |
| | 706 - Loans for Minor Irrigation, Soil Conservation and Area Development. | Capital | ... | ... | ... |
| 49 | 310 - Animal Husbandry and 283-Housing-C-Governmental Residential Buildings. | Revenue | 52,97,300 | ... | 52,97,300 |
| | 710 - Loans for Animal Husbandry. | Capital | ... | ... | ... |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|---------------------|----------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------|-------|-------------|
| | | Voted by the Assembly | Charged on the Consolidated | Total | |
| | | Rs. | Rs. | Rs. | |
| 50 | 311 - Dairy Development and 283-Housing-C-Government Residential Buildings. | Revenue | 13,15,200 | ... | 13,15,200 |
| 51 | 312 - Fisheries and 283-Housing-C-Government Residential Buildings. | Revenue | 11,37,000 | ... | 11,37,000 |
| 52 | 313 - Forest | Revenue | 1,57,15,000 | ... | 1,57,15,000 |
| | 513 - Capital Outlay on Forest. | Capital | 1,25,000 | ... | 1,25,000 |
| 53 | 314 - Community Development-283-Housing-C-Government Residential Buildings and 288-Social Security and Welfare. | Revenue | 85,18,800 | ... | 85,18,800 |
| | 314 - Community Development-II-C-Rural Works Programme. | | | | |
| | 714 - Loans for Community Developments. | Capital | ... | ... | ... |
| 54 | 320 - Industries | Revenue | 19,23,000 | ... | 19,23,000 |
| | 520 - Capital Outlay on Industrial Research and Development. | Capital | 12,75,000 | ... | 12,75,000 |
| | 522 - Capital Outlay on Machinery and Engineering Industries. | | | | |
| | 526 - Capital Outlay on Consumer Industries. | | | | |
| | 720 - Loans for Industrial Research and Development. | | | | |
| 55 | 321 - Villages and Small Industries I – Handloom and Sericulture and 283-Housing-C-Government Residential Buildings. | Revenue | 23,95,000 | ... | 23,95,000 |
| | 698 - Loans to Co-operative Societies. | Capital | ... | ... | ... |
| | 721 - Loans for Village and Small Industries-I-Handloom and Sericulture. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | | |
|---------------------|--------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-------------------------------------------------------------------|---------------------------------------|---------------------|-------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | |
| 56 | 321 - Villages and Small Industries-II-Small Industries and 283-Housing-C-Government Residential Buildings.. | Revenue | 21,60,000 | ... | 21,60,000 | |
| | | 521 - Capital Outlay on Village and Small Industries-II-Small Industries. | Capital | 8,75,000 | ... | 8,75,000 |
| | | | 721 - Loans for Village and Small Industries-II-Small Industries. | | | |
| 57 | 328 - Mines and Minerals-B-Regulation and Development of Mines. | Revenue | 9,09,300 | ... | 9,09,300 | |
| | | 528 - Capital Outlay on Mining and Metallurgical Industries. | Capital | 75,000 | ... | 75,000 |
| 58 | 387 - Roads and Bridges | Revenue | 1,03,72,500 | ... | 1,03,72,500 | |
| | | 537 - Capital Outlay on Roads and Bridges. | Capital | 3,06,55,700 | ... | 3,06,55,700 |
| 59 | 339 - Tourism | Revenue | 13,72,800 | ... | 13,72,800 | |
| | | 544 - Capital Outlay on Other Transport and Communication Services. | Capital | ... | ... | ... |
| 60 | 500 - Investment in General Financial and Trading Institution. | Capital | ... | ... | ... | |
| | 603 - Internal Debt of the State Government (<i>Charged</i>). | Capital | ... | 5,12,17,500 | 5,12,17,500 | |
| | 604 - Loans and Advances from the Central Government (<i>Charged</i>). | Capital | ... | 1,18,01,600 | 1,18,01,600 | |
| 61 | 766 - Loans to Government Servants. | Capital | 23,50,000 | ... | 23,50,000 | |
| 62 | 767 - Miscellaneous Loans ... | Capital | ... | ... | ... | |
| 63 | 768 - Inter-State Settlement | Capital | 16,31,800 | ... | 16,31,800 | |
| 64 | 769 - Appropriation to Contingency Fund. | Capital | ... | ... | ... | |
| Total | | ... | 28,80,19,400 | 7,11,83,600 | 35,92,03,000 | |

MEGHALAYA ACT 3 OF 1982
THE MEGHALAYA APPROPRIATION (No. II) ACT, 1982
(As passed by the Assembly)

[Received the assent of the Governor on the 29th June, 1982]

(Published in the *Gazette of Meghalaya*, Extraordinary, dated 30th June, 1982)

An

Act

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year ending on the thirty first day of March, 1983.

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title and commencement.

1. (1) This Act may be called the Meghalaya Appropriation (No. II) Act, 1982.

(2) It shall be deemed to have come into force on the first day of April, 1982.

Withdrawal of 1,43,68,10,400 from and out of the Consolidated fund of Meghalaya or the financial year 1982-83.

2. From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sum specified in column (3) of the Schedule to the Meghalaya Appropriation (Vote-on-Account) Act, 1982] to the sum of one hundred forty-three crores, sixty-eight lakhs, ten thousand and four hundred rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March, 1983 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE

(See Sections 2 and 3)

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | | | | | | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------|-----|--------|-------------------------------|---|--|--|--|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | | | | | | | | | | | |
| 1 | 211 - Parliament/State/Union Territory Legislatures-B-State Legislatures. | Revenue | 47,86,000 | 2,11,000 | 49,97,000 | | | | | | | | | | |
| 2 | 212 - Governor | Revenue | 10,000 | 13,90,000 | 14,08,000 | | | | | | | | | | |
| 3 | 213 - Council of Ministers | Revenue | 22,77,000 | ... | 22,77,000 | | | | | | | | | | |
| 4 | 214 - Administration of Justice | Revenue | 22,49,000 | ... | 22,49,000 | | | | | | | | | | |
| 5 | 215 - Elections | Revenue | 58,62,000 | ... | 58,62,000 | | | | | | | | | | |
| 6 | { 229 - Land Revenue 288 - Social Security and Welfare-B-II-Relief and Rehabilitation of Displaced Persons. 289 - Relief on account of Natural Calamities. 295 - Other Social Community Services. | } Revenue | 71,59,000 | ... | 71,59,000 | | | | | | | | | | |
| | | | | | | { 304 - Other General Economic Services-III-Land Ceilings. 688 - Loans for Social Security and Welfare-III-Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Class. 695 - Loans for Other Social and Community Services. | } Capital | 20,000 | ... | 20,000 | | | | | |
| | | | | | | | | | | | { 705 - Loans for Agriculture | } | | | |
| | | | | | | | | | | | | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | | | | | |
|---------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|-------------|---------|-------------|-----|-------------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | | | | | |
| 7 | 230 - Stamps and Registration. | Revenue | 2,13,000 | ... | 2,13,000 | | | | |
| 8 | 239 - State and Excise | Revenue | 24,09,000 | ... | 24,09,000 | | | | |
| 9 | 240 - Sales Tax and 245-I-Other Taxes and Duties on Commodities and Services. | Revenue | 18,20,000 | ... | 18,20,000 | | | | |
| 10 | { 241 - Taxes on Vehicles. ... 265 - Other Administrative Services-II- Motor Garages, etc. 338 - Roads and Water Transport Services 538 - Capital Outlay on Road and Water Transport Services, etc. | Revenue | 36,36,000 | ... | 36,36,000 | | | | |
| | | | | | | Capital | 1,75,00,000 | ... | 1,75,00,000 |
| | | Revenue | 3,02,000 | ... | 3,02,000 | | | | |
| | | | | | | Capital | ... | ... | ... |
| 11 | { 245 - Other Taxes and Duties on Commodities and Services-II- Inspectorate of Electricity. 331 - Water and Power Development Services-B-Power Development. 734 - Loans for Power Projects. | Revenue | 3,02,000 | ... | 3,02,000 | | | | |
| 12 | { 247 - Other Fiscal Services-Promotion of Small Savings. 248 - Appropriation for Reduction or Avoidance of Debt (<i>Charged</i>). 249 - Interest Payments (<i>Charged</i>). 251 - Public Service Commission (<i>Charged</i>). | Revenue | 90,000 | ... | 90,000 | | | | |
| | | Revenue | ... | ... | ... | | | | |
| | | Revenue | ... | 2,98,28,700 | 2,98,28,700 | | | | |
| | | Revenue | ... | 7,40,000 | 7,40,000 | | | | |
| 13 | { 252 - Secretariat-General Services-I-Civil Departments. 276 - Secretariat-Social and Community Services-I-Civil Departments. 296 - Secretariat-Economic Services-I-Civil Departments. | Revenue | 1,73,30,000 | ... | 1,73,30,000 | | | | |
| | | | | | | Revenue | 61,25,000 | ... | 61,25,000 |
| | | | | | | Revenue | 31,65,000 | ... | 31,65,000 |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | (3) Sums not exceeding | | | |
|--------------------------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------|---------------------------------------|--------------|-------------|
| | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | |
| 16 | 255 - Police | Revenue | 8,21,97,000 | ... | 8,21,97,000 |
| | 260 - Fire Protection and Control | | | | |
| | 283 - Housing-C-Government Residential Buildings. | | | | |
| | 459 - Capital Outlay on Housing (Police). | Capital | 1,20,53,000 | ... | 1,20,53,000 |
| | 483 - Capital Outlay on Housing (Police). | | | | |
| | 17 | 256 - Jails | Revenue | 26,05,000 | ... |
| 18 | 258 - Stationery and Printing. | Revenue | 75,15,000 | ... | 75,15,000 |
| 19 | 252 - Secretariat-General-Services-II-Public Works Department-Secretariat. | Revenue | 4,43,29,000 | ... | 4,43,29,000 |
| | 259 - Public Works | | | | |
| | 277 - Education | | | | |
| | 283 - Housing-II-C-Government Residential Buildings (I/C.P.W.D.). | | | | |
| | 459 - Capital Outlay on Public Works. | Capital | 3,07,29,000 | ... | 3,07,29,000 |
| | 477 - Capital Outlay on Education, Arts and Culture. | | | | |
| | 480 - Capital Outlay on Medical. | | | | |
| | 481 - Capital Outlay on Family Welfare. | | | | |
| | 482 - Capital Outlay on Public Health Sanitation and Water, Supply-A-Public Health. | | | | |
| | 483 - Capital Outlay on Housing-A-Government Residential Buildings (in-charge, Public Works Department). | | | | |
| | 510 - Capital Outlay on animal Husbandry. | | | | |
| | 511 - Capital Outlay on Dairy Development. | | | | |
| 530 - Investment in Industrial Financial Institutions. | | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | | | | | |
|---------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|--------------|---------|-------------|-----|-------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | | | | |
| 20 | 265 - Other Administrative Services-I-Civil Defence and Home Guards. | Revenue | 1,10,00,000 | ... | 1,10,00,000 | | | | |
| 21 | { 265 - Other Administrative Services-III- Gazetteers and Statistical Memoirs. 268 - Miscellaneous General Services- Pensions and Awards in consideration of distinguished Services. 277 - Education. 278 - Art and Culture ... 279 - Scientific Services and Research. 677 - Loans for Education, Art and Culture. | Revenue | 12,13,92,000 | ... | 12,13,92,000 | | | | |
| | | | | | | Capital | 20,000 | ... | 20,000 |
| | | | | | | | | | |
| | | | | | | | | | |
| | | | | | | | | | |
| 22 | 265 - Other Administrative Services-IV- Census, Vital Statistics, Guest houses, etc. | Revenue | 21,38,000 | ... | 21,38,000 | | | | |
| 23 | 265 - Other Administrative Services-V- Miscellaneous Administrative Services. | Revenue | 7,19,000 | ... | 7,19,000 | | | | |
| 24 | 266 - Pension and other Retirement Benefits. | Revenue | 41,14,000 | ... | 41,14,000 | | | | |
| 25 | 267 - Aid Materials and Equipments. | Revenue | 40,67,500 | ... | 40,67,500 | | | | |
| 26 | 268 - Miscellaneous General Services. | Revenue | ... | ... | ... | | | | |
| 27 | { 280 - Medical ... 281 - Family Welfare ... 282 - Public Health, Sanitation and Water Supply-A-Public Health and Sanitation. | Revenue | 7,37,12,000 | ... | 7,37,12,000 | | | | |
| | | | | | | Revenue | 1,70,92,000 | ... | 1,70,92,000 |
| | | | | | | | | | |
| 28 | { 282 - Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply. 283 - Housing-C-Government Residential Buildings. 482 - Capital Outlay on Public Health, Sanitation and Water Supply. 682 - Loan for Public Health, Sanitation and Water Supply. | Capital | 9,53,30,000 | ... | 9,53,30,000 | | | | |
| | | | | | | | | | |
| | | | | | | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | |
|---------------------|------------------------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|--------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. |
| 29 | 283 - Housing-I-A-General and B-Housing Schemes. | Revenue | 4,37,000 | ... | 4,37,000 |
| | 683 - Loans for Housing. | Capital | 23,20,000 | ... | 23,20,000 |
| 30 | 284 - Urban Development-A-General-I-Municipal Administration. | Revenue | 7,63,000 | ... | 7,63,000 |
| | 684 - Loans for Urban Development. | Capital | ... | ... | ... |
| 31 | 284 - Urban Development-A-General-II-Town and Regional Planning. | Revenue | 27,61,000 | ... | 27,61,000 |
| | 484 - Capital Outlay on Urban Development-A-General. | Capital | 25,00,000 | ... | 25,00,000 |
| 32 | 285 - Information and Publicity | Revenue | 23,30,000 | ... | 23,30,000 |
| 33 | 287 - Labour and Employment-I-A-Labour. | Revenue | 54,89,000 | ... | 54,89,000 |
| | 287 - Labour and Employment-II-A-Labour-Inspectorate of Factories and Steam Boilers. | | | | |
| | 287 - Labour and Employment-III-B-Employment and Training. | | | | |
| 34 | 288 - Social Security and Welfare-A-I-Civil Supplies | Revenue | 25,77,000 | ... | 25,77,000 |
| | 309 - Food | | | | |
| | 488 - Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programmes-I-Civil Supplies Schemes. | Capital | 19,200 | ... | 19,200 |
| | 509 - Capital Outlay on Food. | | | | |
| 35 | 288 - Social Security and Welfare-B-II-Relief and Rehabilitation of Displaced Persons. | Revenue | 50,000 | ... | 50,000 |
| | 688 - Loans for Social Security and Welfare-I-Relief Measures and Rehabilitation Schemes. | Capital | ... | ... | ... |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | |
|---------------------|----------------------------------------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|--------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. |
| 36 | 288 - Social Security and Welfare-C-III- Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes-D-Social Welfare. | Revenue | 1,24,82,000 | ... | 1,24,82,000 |
| | 688 - Loans for Social Security and Welfare- C-III-Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. | Capital | ... | ... | ... |
| 37 | 288 - Social Security and Welfare-E-Other Social Security and Welfare Programmes-IV-Soldiers', Sailors, and Airmen's Board. | Revenue | 1,61,000 | ... | 1,61,000 |
| | 688 - Loans for Social Security and Welfare- II-Loans to <i>Ex-Service</i> Personnels. | Capital | 10,000 | ... | 10,000 |
| 38 | 288 - Social Security and Welfare-E-Other Social Security and Welfare Programmes-V-Other Programmes. | Revenue | 1,20,000 | ... | 1,20,000 |
| 39 | 295 - Other Social and Community Services. | Revenue | 3,30,000 | ... | 3,30,000 |
| 40 | 296 - Secretariat-Economic Services-II- Planning Boards and attached Offices. | Revenue | 19,79,000 | ... | 19,79,000 |
| 41 | 298 - Co-operation | Revenue | 1,36,56,000 | ... | 1,36,56,000 |
| | 498 - Capital Outlay on Co-operation. | Capital | 1,02,80,000 | ... | 1,02,80,000 |
| | 505 - Capital Outlay on Agriculture. | | | | |
| | 698 - Loans to Co-operative Societies. | | | | |
| 42 | 299 - Special and Backward Areas-C-North Eastern Areas. | Revenue | 1,06,52,000 | ... | 1,06,52,000 |
| | 499 - Capital Outlay on Special and Backward Areas-C-North Eastern Areas. | Capital | 2,85,07,000 | ... | 2,85,07,000 |
| | 699 - Loans for Special and Backward Areas-C-North Eastern Areas. | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|--------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. |
| 43 | 304 - Other General Economic Services-I- Economic Advice and Statistics. | Revenue | 28,80,000 | ... | 28,80,000 |
| 44 | 304 - Other General Economic Services-II- Regulation of Weights and Measures. | Revenue | 10,35,000 | ... | 10,35,000 |
| 45 | 305 - Agriculture/306-I-Minor Irrigation/295-Other Social and Community Services/283-Housing-C- government Residential Buildings. 515 - Investments in Agricultural Financial Institutions. 705 - Loans for Agriculture. | Revenue | 4,95,15,000 | ... | 4,95,15,000 |
| | | Capital | 1,21,00,000 | ... | 1,21,00,000 |
| | | | | | |
| 46 | 306 - Minor Irrigation-II-Works under Embankment and Drainage Wing, P.W.D. Minor Irrigation Projects. 333 - Irrigation Navigation, Drainage and Flood Control Projects. 506 - Capital Outlay on Minor Irrigation, Soil Conservation and Areas Development. 533 - Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects. | Revenue | 6,62,000 | ... | 6,62,000 |
| | | Capital | 55,00,000 | ... | 55,00,000 |
| | | | | | |
| | | | | | |
| 47 | 307 - Soil and Water Conservation and 283- Housing-C-Government Residential Buildings. | Revenue | 2,49,15,000 | ... | 2,49,15,000 |
| 48 | 308 - Area Development ... 706 - Loans for Minor Irrigation, Soil Conservation and Area Development. | Revenue | 2,16,77,000 | ... | 2,16,77,000 |
| | | Capital | ... | ... | ... |
| 49 | 310 - Animal Husbandry and 283-Housing- C-Government Residential Buildings. 710 - Loans for Animal Husbandry. | Revenue | 2,11,89,000 | ... | 2,11,89,000 |
| | | Capital | ... | ... | ... |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | | |
|---------------------|-------------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|--------------|-------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. | |
| 50 | 311 - Dairy Development and 283-Housing-C-Government Residential Buildings. | Revenue | 52,61,000 | ... | 52,61,000 | |
| 51 | 312 - Fisheries and 283-Housing-C-Government Residential Buildings. | Revenue | 45,48,000 | ... | 45,48,000 | |
| 52 | 313 - Forest | Revenue | 6,28,60,000 | ... | 6,28,60,000 | |
| | 513 - Capital Outlay on Forests. | Capital | 5,00,000 | ... | 5,00,000 | |
| 53 | 314 - Community Development-283-Housing-C-Government Residential Buildings and 288-Social Security and Welfare. | } | Revenue | 3,40,75,000 | ... | 3,40,75,000 |
| | 314 - Community Development-II-C-Rural Works Programme. | | | | | |
| | 714 - Loans for Community Development. | | | | | |
| 54 | 320 - Industries | Revenue | 76,92,000 | ... | 76,92,000 | |
| | 520 - Capital Outlay on Industrial Research and Development. | } | Capital | 51,00,000 | ... | 51,00,000 |
| | 522 - Capital Outlay on Machinery and Engineering Industries. | | | | | |
| | 526 - Capital Outlay on Consumer Industries. | | | | | |
| | 720 - Loans for Industrial Research and Development. | | | | | |
| 55 | 321 - Village and Small Industries-I-Handloom and Sericulture and 283-Housing-C-Government Residential Buildings. | Revenue | 95,80,000 | ... | 95,80,000 | |
| | 698 - Loans to Co-operative Societies. | } | Capital | ... | ... | ... |
| | 721 - Loans for Village and Small Industries-I-Handloom and Sericulture. | | | | | |

SCHEDULE-*contd.*

| (1) Grant No. | (2) Services and purposes (Major Heads) | | (3) Sums not exceeding | | |
|---------------------|------------------------------------------------------------------------------------------------------------|---------|---------------------------------|---------------------------------------|----------------------|
| | | | Voted by the Assembly Rs. | Charged on the Consolidated Rs. | Total Rs. |
| 5 | 321 - Village and Small Industries-II-Small Industries and 283-Housing-C-Government Residential Buildings. | Revenue | 86,40,000 | ... | 86,40,000 |
| | | Capital | 35,00,000 | ... | 35,00,000 |
| | | | | | |
| | 721 - Loans for Village and Small Industries-II-Small Industries. | | | | |
| 57 | 328 - Mines and Mineral-B-Regulation and Development of Mines. | Revenue | 36,37,000 | ... | 36,37,000 |
| | | Capital | 3,00,000 | ... | 3,00,000 |
| 58 | 337 - Roads and Bridges ... | Revenue | 4,14,90,000 | ... | 4,14,90,000 |
| | | Capital | 12,26,23,000 | ... | 12,26,23,000 |
| 59 | 339 - Tourism | Revenue | 54,91,000 | ... | 54,91,000 |
| | | Capital | ... | ... | ... |
| 60 | 500 - Investment in General Financial and Trading Institutions. | Capital | ... | ... | ... |
| | 603 - Internal Debt of the State Government (<i>charged</i>). | Capital | ... | 20,48,70,100 | 20,48,70,100 |
| | 604 - Loans and Advances from the Central Government (<i>Charged</i>). | Capital | ... | 4,72,06,200 | 4,72,06,200 |
| 61 | 766 - Loans to Government Servants. | Capital | 94,00,000 | ... | 94,00,000 |
| 62 | 767 - Miscellaneous Loans | Capital | ... | ... | ... |
| 63 | 768 - Inter-State Settlement ... | Capital | 65,27,000 | ... | 65,27,000 |
| 64 | 769 - Appropriation to Contingency Fund. | Capital | ... | ... | ... |
| Total | | ... | 115,20,76,400 | 2,47,34,000 | 143,68,10,400 |

MEGHALAYA ACT 4 OF 1982

THE MEGHALAYA FINANCE (SALES TAX) (AMENDMENT) ACT, 1982

(As passed by the Assembly)

[Received the assent of the Governor on the 14th July, 1982]

(Published in the *Gazette of Meghalaya*, Extraordinary, dated 20th July, 1982)

An

Act

further to amend the Meghalaya Finance (Sales Tax) Act (Assam Act XI of 1956 as adapted and modified by the Meghalaya hereinafter referred to as the principal Act).

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title, extent and commencement.

1. (1) This Act may be called the Meghalaya Finance (Sales Tax) (Amendment) Act, 1982.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of the Schedule to the principal Act.

2. In the Schedule to the principal Act,- For the figure and words “10 paise in the rupee” against item 20, the figure and words “12 paise in the rupee” shall be substituted.

MEGHALAYA ACT 5 OF 1982**THE MEGHALAYA AMUSEMENTS AND BETTING TAX (AMENDMENT) ACT, 1982****(As passed by the Assembly)**[Received the assent of the Governor on the 13th July, 1982](Published in the *Gazette of Meghalaya*, Extraordinary, dated 20th July, 1982)**An****Act****further to amend the Meghalaya Amusements and Betting Tax Act (Assam Act VI of 1939 as adapted and modified by Meghalaya).**

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title,
extent and
commencement.

1. (1) This Act may be called the Meghalaya Amusement and Betting Tax (Amendment) Act, 1982.
- (2) It shall extent to the whole of the State of Meghalaya.
- (3) It shall come into force on such date as the State Government may, by notification, appoint.

Amendment of Section
14 of the Principal Act.

2. In the Meghalaya Amusements and Betting Tax Act (hereinafter referred to as the principal Act) in Section 14 after the existing Clauses (3) and (6), the following new Clauses (3A) and (7) respectively shall be inserted, namely:-

“(3A)” “Licensed bookmaker for arrow shooting” means any person who carries on business or vocation of or acts as a bookmaker in respect of arrow shooting under a licence or permit issued in the manner prescribed by any officer authorised in this behalf by the State Government;

Explanation:- “Arrow shooting” for the purpose of this clause and this Chapter includes the game of teer (thoh team).

(7) “State Money” means gross amount of all moneys received or deemed to have been received by licensed bookmaker for arrow shooting for the purpose of betting or wagering”.

Insertion of new Section 14A in the principal Act.

3. In the Principal Act, after the existing Section 14, the following new section as Section 14A shall be inserted, namely:-

“License for arrow shooting.

- 14A
- 1) The State Government may grant license for arrow shooting under this Act under such terms and conditions as may be prescribed which shall also be specified in the license.
 - 2) Application for license to organise arrow shooting for the purpose of betting under this Act shall be made to the State Government by any person, group persons, association, organisation, society or other body furnishing such particulars or information as may be prescribed or as may be called for by the State Government and on payment of such license fee as may be prescribed.
 - 3) Arrow shooting for the purpose of betting under this Act shall only be held at such place or places and on such days and time as may be prescribed.
 - 4) The holder of a license for arrow shooting for the purpose of betting under this Act may recommend to the State Government names of persons to whom license of permit may be issued to them as licensed bookmakers for arrow shooting.
 - 5) A licensed bookmaker for arrow shooting shall carry on his business or vacation as such bookmaker only in such place or places as specified in the license or permit issued to him and at no other places.
 - 6) All licensed bookmakers for arrow shooting shall keep accounts of all moneys received or deemed to have been received by them for bets for arrow shooting in such manner as may be prescribed, and shall, when required in writing by an officer empowered in this behalf by the State Government, permit such officer, or an officer authorised in writing by him in this behalf, to inspect and take copies of such accounts:.

Amendment of section 18 of the principal Act.

4. In the principal Act, in Section 18, after the existing sub-section (2) the following new sub-sections as sub-sections (3) and (4) shall be inserted , namely:-

“(3) There shall, as from the date on which this Act comes into force, be charged, levied and paid to the Government of Meghalaya a betting tax on arrow shooting at the rate of 5 per cent of the amount received as stake money.

(4) The betting tax on arrow shooting shall be collected by the licensed bookmakers for arrow shooting on all moneys received or deemed to have been received by them as take money and shall be paid to the State Government in the manner prescribed.”

Amendment of Section 19 of the principal Act.

5. In the principal Act, in Section 19, between the words “horse race” and “by” the words “or for arrow shooting” shall be inserted.

Amendment of Section 21 of the principal Act.

6. In the principal Act, in sub-section (2) of Section 21, between the words “horse race” and “as” the words “or for arrow shooting” shall be inserted.

Over-riding effect of the Act.

7. On and from the date this Act comes into force, the provisions of the Meghalaya Prevention of Gambling Act, 1970 (8 of 1970), as adapted and amended, shall not apply to arrow shooting for the purpose of betting licensed under this Act.

MEGHALAYA ACT 6 OF 1982**THE MEGHALAYA PURCHASE TAX (AMENDMENT) ACT, 1982****(As passed by the Assembly)**[Received the assent of the Governor on the 14th July, 1982](Published in the *Gazette of Meghalaya*, Extraordinary, dated 20th July, 1982)**An****Act****further to amend the Meghalaya Purchase Tax Act (Assam Act XIX of 1967 as adapted and modified by Meghalaya) (hereinafter referred to as the principal Act).**

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title,
extent and
commencement.

1. (1) This Act may be called the Meghalaya Purchase Tax (Amendment) Act, 1982.

(2) It shall come into force at once.

Amendment of the
Schedule to the
principal Act.

2. In the Schedule to the principal Act, for the existing item 5, the following shall be substituted, namely:-

| Serial No. | Name of taxable goods | Rate of tax |
|-------------------|------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|
| 5 | (a) Unconverted timber included logs, poles or posts, of any shape or size, whether dressed or undressed, but excluding fire wood. | Fifty paise per rupee value at which the taxable goods are purchased. |
| | (b) Converted timber other than items mentioned at (a) above. | Fifteen paise per rupee value at which the taxable goods are purchased. |

MEGHALAYA ACT 7 OF 1982

THE MEGHALAYA URBAN IMMOVABLE PROPERTY TAX (REPEAL) ACT, 1982

(As passed by the Assembly)

[Received the assent of the Governor on the 3rd August, 1982]

(Published in the *Gazette of Meghalaya*, Extraordinary, dated 5th August, 1982)

An

Act

to repeal the Meghalaya Urban Immovable Property Tax Act

Be it enacted by the Legislature of Meghalaya in the Thirty-third Year of the Republic of India as follows:-

Short title,
extent and
commencement.

1. (1) This Act may be called the Meghalaya Urban Immovable Property Tax Act, 1982.
- (2) It extends to the whole of the State of Meghalaya.
- (3) It shall come into force at once.

Repeal

2. The Meghalaya Urban Immovable Property Tax Act (Assam Act XI of 1969 as adapted by Meghalaya is hereby repealed).

MEGHALAYA ORDINANCE No. 1 OF 1982

THE MEGHALAYA PURCHASE TAX (AMENDMENT)
ORDINANCE, 1982

An

Ordinance

Further to amend the Meghalaya Purchase Tax Act (Assam Act XIV of 1967 as adapted and modified by Meghalaya) (hereinafter referred to as the principal Act).

Whereas, the Legislative of the State of Meghalaya is not in Session and the Governor of Meghalaya is satisfied that circumstances exist which render it necessary for him to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor is pleased to promulgate in the Thirty-third Year of the Republic of India the following Ordinance;

1. Short title, extent and commencement.- (1) This Ordinance may be called the Meghalaya Purchase Tax (Amendment) Ordinance, 1982.

(2) It shall have the like extend as the Principal Act.

(3) It shall come into force at once.

2. Amendment of the first proviso to sub-section (1) of Section 6.-In Section 6 of the principal act, in the first proviso to sub-section (1) or the word “twenty five” the word “seventy five” shall be substituted.

DPS. (Press Wing) 3/88(Law-800-21-10-88)